

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**

Petition No. 74/2004

In the matter of

Approval of transmission tariff for Kayamkulam transmission System in Southern Region for the period from 1.4.2004 to 31.3.2009.

And in the matter of

Power Grid Corporation of India Limited

Petitioner

Vs

Kerala State Electricity Board, Thiruvananthapuram

Respondent

The following were present:

1. Shri P.C.Pankaj, PGCIL
2. Shri U.K.Tyagi, PGCIL
3. Shri C. Kananan, PGCIL
4. Shri M.M.Mondol, PGCIL
5. Shri R. Balachandran, KSEB

**ORDER
(DATE OF HEARING 14.9.2005)**

The petition is for approval of Kayamkulam transmission System in Southern Region for the period from 1.4.2004 to 31.3.2009.

2. Heard the representative of the party present. Shri R. Balachandran who appeared for the respondent prayed for adjournment for one week, since according to him copy of I.A. filed by the petitioner for approval of additional capitalization was received on 12.9.2005.

3. The petition be renotified for hearing on 22.9.2005.

Sd//-

(BHANU BHUSHAN)
MEMBER

Sd/-

(K.N.SINHA)
MEMBER

Sd/-

(ASHOK BASU)
CHAIRMAN

New Delhi, dated 14th September, 2005